

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2212/2015

New Delhi, this the 26th day of July, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Gaurav,
Aged 28 years,
S/o Sh. Rameshwar Singh,
R/o H.No. 178, Gali No. 4/1,
Karawal Nagar Extn.
Delhi-110094,
Designation : TGT PET

2. Renu Chaudhary,
Aged 30 years,
D/o Sh. Chawal Singh,
R/o H.No. 12/7, Indira Vikas Colony,
Near Nirankar School,
Mukherjee Nagar,
Delhi-110009,
Designation : Asstt. Teacher (Primary) ... Applicants
(By Advocate: None)

Versus

1. GNCT of Delhi,
Directorate of Education,
Old Secretariat, New Delhi.

2. The Director,
Directorate of Education,
Old Secretariate,
New Delhi. ... Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

It is seen that the applicants have not been appearing in this case since last two dates. Even today there is no appearance on their behalf. It therefore appears that the applicants are not interested in pursuing this OA any further. Accordingly, this OA is dismissed in default for non-prosecution.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**